

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 3145
(TO BE ANSWERED ON THE 21st December 2023)
DEVELOPMENT OF AIRPORTS IN UTTARAKHAND

3145. DR. RAMESH POKHRIYAL "NISHANK"

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the various schemes being implemented for development of airports in Uttarakhand;**
- (b) the expenditure incurred thereon;**
- (c) whether the Government proposes to designate any airport as International airport in Uttarakhand and if so, the details thereof; and**
- (d) whether the Government proposes to hand over the airport near border areas to the Ministry of Defence and if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))

a) Ministry of Civil Aviation launched Regional Connectivity Scheme - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and making air travel affordable to the masses. Under the UDAN scheme, the following RCS airports and heliports in Uttarakhand state have been identified for development and to operate RCS flights:

Airports: Pithoragarh & Pantnagar ;

Heliports: Almora (H), Chinyalisaur (H), Gaucher (H), Haldwani (H), Hardwar(H), Joshimath(H), Mussoorie(H), Nainital(H), New Tehri(H), Ramnagar(H), Sahastradhara(H) and Srinagar (H) ;

;

Under the scheme, the helicopter operations from Sahastradhara, Chinyalisaur, Gaucher, New Tehri, Haldwani, Almora and Srinagar have already commenced under NSOP.;

b) The funds sanctioned / incurred for the development of heliports and airports in Uttarakhand is in Annexure.

;

(c) : The upgradation of airports to meet International Standards/Norms specified by International Organisations such as International Civil Aviation Organisation (ICAO), International Air Transport Association (IATA) etc. is a continuous process that is undertaken by the Airports Authority of India (AAI) or the concerned Airport Operators taking into account various considerations, including the commercial aspect, traveler requirements, land situation and airline preferences. Dehradun and Pantnagar are two operational airports in Uttarakhand owned by the Airports Authority of India (AAI).;

(d): There is no such proposal to hand over the AAI airports in Uttarakhand to the Ministry of Defence.

Annexure

The funds sanctioned / incurred for the development of heliports and airports in Uttarakhand

S. No.	Airports/Heliports	RCS BUDGET-Rs in Cr.	Total Expenditure
1.	Pantnagar	26.74	24.87
2.	Pithoragarh	6.68	6.68
3.	Almora (H)	6.29	1.29
4.	Chinyalisaur (H)	2.66	2.16
5.	Dharchula (H)	0.73	0.53
6.	Gaucher (H)	4.89	4.39
7.	Haldwani (H)	4.46	3.46
8.	Haridwar (H)	2.00	-
9.	Joshimath (H)	0.59	0.59
10.	Mussorie (H)	0.59	0.59
11.	Nainital (H)	3.00	4.02
12.	New Tehri (H)	3.87	3.37
13.	Ramnagar (H)	2.12	0.12
14.	Sahastradhara (H)	8.99	0.99
15.	Srinagar (H)	6.47	1.47
	Total	80.08	54.52